Foodgrains and Oilseeds Dealers Licensing Order, 1988. However, Delhi Administration, after warning these traders against failure to ensure strict compliance with the requirements of the Control Order in future. decided not to prosecute the traders merely for technical offence of functioning without a licence.

Individual cases were also examined by the U.T. Administration. After investigation and scrutiny of documents/records, the stocks of the above dealers were released on considertations, variously, of:-

- export contracts as supported by (I) valid documents since stocks of basmati rice held for export are exempted under the aforesaid Order on fulfilment of certain conditions:
- (II) permission given by Government of India to export non-basmatı rice;
- (iii) quantity of stocks found to be within permissible limits in some cases; and
- in the remaining few cases the (iv) stocks with traders functioning as Commission Agents not retaining any consignment for more than 15 days.

Sewage-Sludge Plant through Gamma Irradiation_

8527. SHRI RAMA KRISHNA KON-ATHALA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have commissioned any project for treatment of sewage-sludge through Camma Irradiation in the country; and
 - (b) it so, the details of the estimated cost

and the places where it is commissioned and the capacity of the plant?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir, Bhabha Atomic Research Centre has recently commissioned a Studge Hyglenisation Research Irradiator (SHRI) facility at Vadodara to sterilise the sewage sludge of the city.

(b) The total expenditure involved is about Rs. 150 lakhs of which the cost of civil. construction and other installations is Rs. 100 lakhs and the cost of irradiation source is Rs. 50 lakhs. The plant is located at Galerawadi, Vadodra, The plant has the capacity to treat approximately 110 cubic meters of sewage sludge per day.

Low Cost Housing Projects

8528. SHRI DATTATRAYA BAN-DARU: SHRI N.K. BALIYAN: ... SHRIMATI **BHAVANA** CHIKHLIA: **MAHENDRA** SHRIMATI KUMARI:

Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) the details of the low cost housing projects undertaken by the Government during 1990 and 1991; and
- (b) the locations and the results achieved thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHR! M. ARUNACHALAM): (a) and (b). Housing being a State Subject formulation and implementation of houising projects is mainly done by State Governments out their

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Plan allocations and institutional finance. However, HUDCO is assisting various State Governments and Housing agencies in taking up low cost housing projects with emphasis on housing for EWS and LIG.

Foreign Equity in Pharmaceuticals, Sector

8529. SHRIPARAS RAMBHARDWAL: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government propose to permit 51 per cent equity to foreign pharmaceutical companies; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) and (b). The Drug Policy does not prescribe any limits on the equity permissible to foreign pharmaceutical companies. However, as per existing Drug Policy, which is under review, manufacturing activities of companies with foreign equity above 40% are limited to 66 bulk drugs listed in Statement and formulations based thereon.

STATEMENT

- 1. Rifamoicin
- 2. Verapamil
- 3. Cephalexin
- 4. Pantothenate
- Backtracin
- 6. Neomycin
- 7. Cephaloridine

- 8. Alkaloids of Ergot
- 9. Thiopentone
- 10. Propoxyphenazone
- 11. Pyrantal Parnoate
- 12. Norethisterone
- 13. Oxethazine
- 14. Pentazocine
- 15. Norgestral
- 16. Diovridemoi
- 17. Tolnaftate
- 18. Triprolidine
- 19. Naproxen
- 20. Nalidixic Acid
- 21. Chlorpromazine
- 22. Chlorpheniramine
- 23. Betamethazone
- 24. Dexamethazone
- 25. Chloramphenicol
- 26. Vitamin A
- 27. Digoxin
- 28. Dapsone
- 29. Allopurinol
- 30. Vitamin B 12
- Prednizolone